



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
 2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
 CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 21.07.2023

NOTICE

Please take notice that the following matters listed on 24.07.2023 in the Court-IV will not be taken up. The next date will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 299 of 2020 & I.A. No. 2190 of 2021 (PH)	State Bank of India Vs. Venugopal Dhoot & Ors. With	Bishwajit Dubey	Jash Shah-R7 to R9
2.	Comp. App. (AT) (Ins) No. 467 of 2020 (PH)	Pertamina Hulu Energi Nunukan Company Vs. Venugopal Dhoot & Ors. With	Varuna Bhanrale	Sandeep S LaddaR5 Vajyant Paliwal-R3

3.	Comp. App. (AT) (Ins) No. 639 of 2020 (PH)	BPRL Ventures Indonesia B.V. & Anr. Vs. Venugopal Dhoot & Ors With	Dheeraj Nair	Kritika Nagpal- R1
4.	Comp. App. (AT) (Ins) No. 640 of 2020 (PH)	BPRL Ventures B.V. & Anr. Vs. Venugopal Dhoot & Ors.	Dheeraj Nair	Moueshree ShuklaR3 Prafful Goyal-R8
5.	Comp. App (AT) No. 360 of 2019 (PH)	Supriya Pharmaceuticals Ltd. Vs. Vijay Julka & Ors.	Ritesh Agrawal	Serman Rawat- R1 Ramesh Dugar-R3 Arun Kumar-R2,3& 4

By order of Hon'ble Chairperson

-Sd/-

Registrar